CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

Registration O.A. No. 1674 of 1993

Kushal Singh Rawat Applicant.

Versus

Union of India and others

... Respondents.

(By Hon. Mr. S. Das Gupta Member(A))

Sri B.D. Upadhyaya appears on behalf of the applicant and submits that the applicant has submitted a representation on 30.9.1993 to the Engineer-in-chief Army Headquarters, New Delhi against his transfer from G.E. Ranikhet and no decision on the same has yet been taken.

2. The respondents are hereby directed to consider the representation of the applicant dated

Le while a period of two works from the dal of Communitation of this order. The applicant shall not be disturbed until him.

representation is disposed of.

Member(A)

Dt: 3.11.1993

(n.u.)